

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

(IB)-219 (ND)/2017

IN THE MATTER OF:

M/s. Deepak Beri & Ors.

.. PETITIONER

Vs.

M/s. DB Engg. ( P) Ltd.

.. RESPONDENT

SECTION :

Under Section 241/242

Order delivered on 01.9.2017

Coram :


R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant	: Mr. U.K. Chaudhary, Sr. Advocate Mr. Abhinav Vashisht, Sr. Advocate Mr. K. Datta, Advocate
For the Respondents	: Mr. Arun Kathpali, Sr. Advocate Mr. Raghavendra M. Bajaj, for R-2 Mr. Jayant Mehta, Advocate.. for R-2 Mr. Atul Beri, Res. No.2 in person

ORDER

Learned Counsels for the parties are present. Arguments heard in part in relation to issue of ad-interim directions, if any.

Due to paucity of time at the request of Learned Sr. Counsels, adjourned to 06.9.2017 for continuation.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
01.9.2017